

took place between the Hostile Nagas and the Security Forces in the months of April and May, 1962 in Manipur;

(b) the number of persons killed, wounded, and the number of arms lost on both sides;

(c) the approximate number of hostiles now operating in the hill areas of Manipur; and

(d) measures adopted and proposed to be adopted to suppress the activities of the Hostile Nagas?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). A statement giving the required information is laid on the Table of the House. [See Appendix III, annexure No. 81].

(c) 500 approximately.

(d) The Ukhrul, Tamenglong and Mao Maram sub-divisions have been declared as disturbed areas under section 3 of the Armed Forces (Assam and Manipur) Special Powers Act, 1958. The West Bengal Security Act, 1950, has also been extended to Manipur, to enable the Administration to take effective measures against the activity of Naga hostiles. Security forces are carrying out intensive patrolling.

Oil in Gangetic Basin

*1295. **Shri K. C. Pant:** Will the Minister of Mines and Fuel be pleased to state:

(a) whether any preliminary surveys for the exploration of oil have been carried out in the Gangetic basin of U.P.;

(b) if so, what is the promise held out by the results of the surveys; and

(c) the steps Government have taken or propose to take to begin drilling operations without any further delay?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) Yes, Sir.

(b) It is premature to make any assessment of potentialities.

(c) Information drilling was started in this area on 26-8-1960. Three structural holes have already been drilled and one deep well is being drilled near Ujhani. Another deep well is proposed to be drilled near Garha in Shajahanpur District.

Petroleum Resources in ECAFE Regions

*1296. **Shri P. C. Borooah:** Will the Minister of Mines and Fuel be pleased to state:

(a) whether it is a fact that the ECAFE has recently completed a survey of the petroleum resources of Asia and Far East, including India in connection with a proposed symposium on development of petroleum resources in ECAFE region;

(b) if so, the estimated reserve in India according to that survey; and

(c) what is their assessment of the petroleum reserves in Assam?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) to (c). A statement is placed on the table of the House. [See Appendix III, annexure No. 82].

Forged Currency Notes

*1297. { **Shri Warior:**
 { **Shri Bibhuti Mishra:**

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Delhi Police have detected forged Hundred Rupee Indian currency notes as coming from Andhra Pradesh; and

(b) if so, what steps Government have taken to apprehend the offenders?

The Deputy Minister in the Ministry of Finance (Shri B. R. Bhagat): (a) and (b). 5 forged hundred rupee notes were detected by the Delhi Police during this calendar year. The cases are under police investigation and it has not been possible so far to determine the sources of these forgeries.